NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

10. C.P. (IB)/970(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Metamorphosis Trading LLP
Vs
Sankalp Engineering & Services Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Aman Kacheria, Ld. Counsel for the Petitioner present. Mr. Shyam Kapadia, Ld. Counsel for the Corporate Debtor.
2. List this matter on **24.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/